

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 682 of 2011

(Arising out of OIO-09/MP/VAPI/2011 dated 29/03/2011 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Saleem Saheb Patel

Prop Of M/S, B S Roadways, 25, Simit Shopping Centre,
Behind Hotel Plaza, Gidc, Char Rasta,
Vapi, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vapi

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat - 396191

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Ghanshyam Soni, Joint Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 22.02.2022

DATE OF DECISION: 16.06.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 644 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta